

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

115. C.P.(IB)-914(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.04.2024**

NAME OF THE PARTIES: Secureinteli Technologies Private
Limited

Vs.

API Holdings Limited.

Appearance

For Petitioner: Proxy counsel appears for the Petitioner through VC
but did not mark appearance.

For CD: Adv. Ishrat Shaikh is present through VC.

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Proxy Counsel for the Petitioner seeks adjournment on the ground that the
arguing counsel is not available. Request considered. List on **06.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//